

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

Sub: Sub: High Court of Judicature at Hyderabad – Letter from the Hon'ble Sri Justice Madan B Lokur, Judge, Supreme Court of India – Training Programme on Cyber Issues from 9th – 11th April, 2018 and 12th – 14th April, 2018 at Sardar Vallabhbhai Patel National Police Academy, Hyderabad – Nominations – Reg.

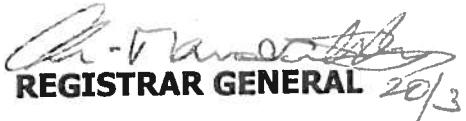
Order Roc.No.258/SO/2018, dated 20.03.2018

The Hon'ble High Court has nominated following Judicial Officers to participate in the 3-day training programme on Cyber Law and Cyber Crimes on the dates mentioned below at Sardar Vallabhbhai Patel National Police Academy (SVPNPA) at Hyderabad:

Name of the Officers	Scheduled dates
Sri.C.N.Murthy, Prl.Senior Civil Judge, Kadapa.	9 th April, 2018
Sri.Chairanji Jithendhar, Prl. Junior Civil Judge, Devarkonda, Nalgonda District.	to 11 th April, 2018

Name of the Officers	Scheduled dates
Sri.D.Yedukondalu, Prl.Senior civil Judge, Tirupathi.	12 th April, 2018
Sri. D.Ramakanth, Deputy Director, A.P.Judicial Academy, Secunderabad.	to 14 th April, 2018

Further, to inform that the Judicial Officers participating in the first programme should reach the Sardar Vallabhbhai Patel National Police Academy, Hyderabad, by the evening of 8th April, 2018 and should depart only after conclusion of the programme on 11th April or 12th April, 2018 morning, and similarly, the Judicial Officers participating in the second programme should reach the Academy by the evening of 11th April, 2018 and should only depart after conclusion of the programme on 14th April or 15th April, 2018 morning, and the accommodation will be provided to the participating Judicial Officers in the premises of the Sardar Vallabhbhai Patel National Police Academy.


REGISTRAR GENERAL 20/3

To

The Individuals concerned.

The Registrar(IT-cum-CPC), with a request to place the same in the official website of the High Court.